

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 7/TT/2020

Coram:

**Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member**

Date of Order: 05.02.2022

In the matter of:

Corrigendum to the order dated 1.2.2021 in Petition No. 7/TT/2020

In the matter of:

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999, revision of transmission tariff of the 2001-04, 2004-09 and 2009-14 tariff periods and truing up of transmission tariff of the 2014-19 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and determination of transmission tariff of the 2019-24 period under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 of Stage-1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur-Ballabgarh 400 kV S/C line at Ballabgarh in Northern Region.

And in the matter of:

Power Grid Corporation of India Limited,
"Saudamini", Plot No.2,
Sector-29,
Gurgaon-122001, (Haryana)

.....Petitioner

Versus

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited,
Vidyut Bhawan, Vidyut Marg,
Jaipur - 302 005.
2. Ajmer Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.



3. Jaipur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-Station Building,
Caligiri Road, Malviya Nagar,
Jaipur -302017.
4. Jodhpur Vidyut Vitran Nigam Limited,
132 kV, GSS RVPNL Sub-Station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017.
5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan, Kumar House Complex Building II,
Shimla-171 004.
6. Punjab State Electricity Board,
The Mall,
Patiala - 147 001.
7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula-134 109.
8. Power Development Department,
Government of Jammu & Kashmir,
Mini Secretariat,
Jammu.
9. Uttar Pradesh Power Corporation Limited,
(Formerly Uttar Pradesh State Electricity Board),
Shakti Bhawan, 14, Ashok Marg,
Lucknow - 226 001.
10. Delhi Transco Limited,
Shakti Sadan, Kotla Road,
New Delhi-110 002.
11. BSES Yamuna Power Limited,
BSES Bhawan, Nehru Place
New Delhi.
12. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place,
New Delhi.
13. TATA Power Delhi Distribution Limited,
33 kV Sub-Station, Building Hudson Lane
Kingsway Camp,



North Delhi – 110009.

14. Chandigarh Administration,
Sector -9,
Chandigarh.

15. Uttarakhand Power Corporation Limited,
Urja Bhawan, Kanwali Road,
Dehradun.

16. North Central Railway,
Allahabad.

17. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002.

.....Respondents

CORRIGENDUM

The Commission, vide order dated 1.2.2021 in Petition No. 7/TT/2020, had revised the transmission tariff of 2001-04, 2004-09 and 2009-14 tariff periods, trued up the tariff of 2014-19 tariff period and determined tariff for the 2019-24 tariff period in respect of Stage-1 of 400 kV Thyristor controlled series compensation project (Fact Device) on Kanpur-Ballabgarh 400 kV S/C line at Ballabgarh (transmission asset) in Northern Region. In order to rectify certain inadvertent errors that have crept in the said order dated 1.2.2021 in Petition No. 7/TT/2020, this corrigendum order is being passed.

2. Certain inadvertent errors have been observed in calculation of Interest on Loan and the consequent Interest on Working Capital and Annual Fixed Charges for the transmission asset for the year 2002-03 in the table in paragraph 20 of the order dated 1.2.2021.



3. These inadvertent errors are being rectified in the present corrigendum order in exercise of powers under Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

4. Accordingly, the following changes are made to the order dated 1.2.2021.

i) Table in paragraph 20 is revised as follows:

(₹ in lakh)

Asset-1		
Particular	2002-03	2003-04
Depreciation	40.31	53.97
Interest on Loan	92.51	123.59
Return on Equity	44.73	59.64
Advance against Depreciation	0.00	0.00
Interest on Working Capital	3.97	5.35
O&M Expenses	10.35	14.63
Total	191.87	257.18

ii) The first table in paragraph 103 pertaining to AFC allowed for the years 2002-03 and 2003-04 is revised as follows:

(₹ in lakh)

Particulars	2002-03	2003-04
AFC	191.87	257.18

5. Except for the above, all other terms contained in the order dated 1.2.2021 in Petition No. 7/TT/2020 remain unaltered.

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member

sd/-
(P. K. Pujari)
Chairperson

